

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3002
ANSWERED ON:08.12.2009
FUNDS FOR AUTONOMOUS DISTRICT COUNCILS
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government provides funds for the development of all Autonomous District Councils including Bodoland set up under the Sixth Schedule of the Constitution;
- (b) if so, the details thereof; and?
- (c) The steps taken by the Government for overall development of the said councils?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Government provides assistance to the States for various Plan Schemes. The respective States provides funds to the Autonomous District Councils/ Autonomous Councils set up under the Sixth Schedule to the Constitution of India. However, in pursuance of Memorandum of Settlement signed between the Government of India, Government of Assam and Bodo Liberation Tiger (BLT) in the year 2003, the Ministry of Development of North Eastern Region (DoNER) has sanctioned 42 projects worth Rs. 476.26 crore for creation of socio-economic infrastructure since the year 2004-05 and Rs. 437.05 crore has been released to the State Government of Assam.